## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3110 ANSWERED ON:16.03.2010 RADITIONAL FISHERMEN Ponnam Shri Prabhakar

## Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing any scheme for the welfare and protection of the traditional fishermen in the country;
- (b) if so, the details thereof;
- (c) the funds allocated in this regard during the 11 Five Year Plan including Andhra Pradesh, State-wise; and
- (d) the follow-up action taken by the Government for protection of such fishermen?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): The National Scheme of Welfare of Fishermen was launched during 1991-92 as a Centrally Sponsored Scheme with the objective of providing basic civic amenities i.e. construction of fishermen houses, tubewells for drinking water and community hall/centre as a common recreation/ working place and socio-economic security to fishermen such as group accident insurance and financial support during fishing ban period. In addition, there is a provision for training of fishermen to update their knowledge and skill to adopt modern technology. Details of funds released in the first three years of the 11th Plan to the States including Andhra Pradesh are given in the Annexure.